

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1646

TO BE ANSWERED ON JULY 29, 2021

CONSTRUCTION STONE LAID UNDER PMAY-U

NO. 1646. SHRI N. REDDEPPA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses for which construction stone was laid per month as part of the Pradhan Mantri Awas Yojana-Urban(PMAY-U) during the last three years, State-wise;**
- (b) the details of the highest number of construction stones laid in a single day for houses in the scheme during the last five years along with the date of such occurrence, State-wise;**
- (c) the details of minimum size determined for the houses constructed in 2021, State-wise; and**
- (d) the details of all the changes made in size dimensions of houses by the States during the last five years?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a):State/ Union territory (UT)-wise details of houses grounded for construction during the last three years and per month under Pradhan Mantri Awas Yojana-Urban(PMAY-U)are at Annexure-I.

(b): Based on the number of houses geo-tagged at foundation stage as reported by States/ UTs, details of highest number of houses grounded in a single day with date during last five years are at Annexure-II.

(c): As per Scheme guidelines, the minimum size of houses constructed under the Mission under each component should conform to the standards provided in National Building Code (NBC). If available area of land, however, does not permit building of such minimum size of houses as per NBC and if beneficiary consent is available for reduced size of house, a suitable decision on area may be taken by States/UTs with the approval of State Level Sanctioning and Monitoring Committee (SLSMC).The Mission supports construction of houses upto 30 square meter carpet area with basic civic infrastructure. States/UTs have flexibility in terms of determining the size of house and other facilities at the State/UT level in consultation with the Ministry. Under Credit Linked Subsidy Scheme vertical, permissible carpet areas are as under:

Particulars	Economically Weaker Section (EWS)	Low Income Group (LIG)	Middle Income Group-I (MIG-I)	Middle Income Group-II (MIG-II)
Scheme duration	17.06.2015 to 31.03.2022		01.01.2017 to 31.03.2021	
Carpet Area	Upto 30 sqm.	Upto 60 sqm.	Upto 160 sqm.	Upto 200 sqm.

State/ UT-wise details of minimum size of houses approved for construction in 2021 are at Annexure-III.

(d): States/ UTs adhere to the area of the houses as proposed in Detailed Project Reports submitted by States/UTs before Central Sanctioning and Monitoring Committee (CSMC) and no change has been reported so far.

State/UT- wise details of number of houses grounded for construction during last three years and per month under PMAY-U

S. No.	Name of State/ UT	No. of houses grounded for construction during last three years	No. of houses grounded for construction per month during last three years
1	A&N Island(UT)	47	1
2	Andhra Pradesh	9,31,923	25,887
3	Arunachal Pradesh	4,410	123
4	Assam	74,888	2,080
5	Bihar	1,44,992	4,028
6	Chandigarh(UT)	1,348	37
7	Chhattisgarh	1,68,327	4,676
8	UT of DNH&DD	5,646	157
9	Delhi(NCR)	29,377	816
10	Goa	4,080	113
11	Gujarat	5,58,529	15,515
12	Haryana	70,400	1,956
13	Himachal Pradesh	8,023	223
14	J&K(UT)	31,865	885
15	Jharkhand	73,972	2,055
16	Karnataka	3,32,266	9,230
17	Kerala	89,998	2,500
18	Ladakh (UT)	1,028	29
19	Lakshadweep(UT)	-	-
20	Madhya Pradesh	4,75,168	13,199
21	Maharashtra	6,07,014	16,861
22	Manipur	33,837	940
23	Meghalaya	1,366	38
24	Mizoram	15,802	439
25	Nagaland	22,082	613
26	Odisha	77,418	2,151
27	Puducherry (UT)	10,413	289
28	Punjab	59,996	1,667
29	Rajasthan	88,988	2,472
30	Sikkim	522	15
31	Tamil Nadu	2,93,141	8,143
32	Telangana	1,01,353	2,815
33	Tripura	22,716	631
34	Uttar Pradesh	11,48,570	31,905
35	Uttarakhand	19,817	550
36	West Bengal	2,98,980	8,305

State/UT- wise details of highest number of houses grounded for construction in a single day with date during last five years under PMAY-U on the basis of number of houses geo-tagged at foundation stage as reported by States/ UTs.

S.No.	Name of State/ UT	Details of occurrence for highest number of houses grounded for construction in a single day with date	
		No. of houses grounded for construction	Date
1	A&N Island (UT)	5	06-01-2018
2	Andhra Pradesh	2814	19-07-2021
3	Arunachal Pradesh	120	19-01-2019
4	Assam	748	04-05-2019
5	Bihar	786	09-11-2020
6	Chandigarh(UT)	00	-
7	Chhattisgarh	1990	30-12-2019
8	UT of DNH&DD	108	16-10-2017
9	Delhi(NCR)	00	-
10	Goa	1	17-12-2020
11	Gujarat	1503	04-03-2019
12	Haryana	198	02-08-2021
13	Himachal Pradesh	82	26-03-2019
14	J&K(UT)	384	01-05-2020
15	Jharkhand	1624	27-02-2019
16	Karnataka	2829	11-08-2017
17	Kerala	546	26-06-2019
18	Ladakh (UT)	29	03-04-2020
19	Lakshadweep(UT)	-	-
20	Madhya Pradesh	20264	22-06-2018
21	Maharashtra	10000	01-09-2019
22	Manipur	315	17-10-2019
23	Meghalaya	29	16-01-2019
24	Mizoram	140	03-04-2021
25	Nagaland	271	23-01-2021
26	Odisha	763	03-07-2018
27	Puducherry (UT)	132	17-12-2019
28	Punjab	256	25-11-2017
29	Rajasthan	59	25-02-2021
30	Sikkim	19	06-12-2018
31	Tamil Nadu	3251	11-08-2017
32	Telangana	5	01-08-2021
33	Tripura	2555	30-06-2017
34	Uttar Pradesh	10919	24-03-2021
35	Uttarakhand	238	25-11-2019
36	West Bengal	1916	30-06-2017

State /UT-wise details of minimum area of ho

S. No.	State/ UT	Area in Sqm.
1	Andhra Pradesh	21.00
2	Assam	26.78
3	Bihar	29.90
4	Chhattisgarh	22.57
5	Gujarat	28.00
6	Haryana	26.306
7	Himachal Pradesh	25.54
8	Jharkhand	28.42
9	Karnataka	23.14
10	Madhya Pradesh	25.06
11	Maharashtra	28.61
12	Manipur	28.90
13	Mizoram	30.00
14	Nagaland	28.70
15	Odisha	23.40
16	Puducherry	24.30
17	Punjab	30.00
18	Rajasthan	30.00
19	Tamil Nadu	22.50
20	Tripura	27.00
21	Uttar Pradesh	21.81
22	Uttarakhand	22.85
23	West Bengal	25.00